

Central Administrative Tribunal Lucknow Bench Lucknow.

C.C.P. 34/2006 In O.A. 49/2005

Lucknow this, the 24th day of August, 2006.

Hon'ble Mr. N.D. Dayal, Member(A)
Hon'ble Mr. M. Kanthaiah, Member(J)

Sanjay Singh, aged about 31 years S/o Sri Ram Murti Singh, R/o Village and Post Baa Ka Gaon, P.S. Sangipur, District Pratapgarh.

Applicant.

By Advocate None.

Versus

Sri Dinesh Singh
Senior Superintendent of Post Offices, District-Pratapgarh.

Respondents.

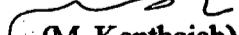
By Advocate Shri S. P. Singh

Order (Oral)

By Hon'ble Shri N.D. Dayal, Member(A)

Learned counsel for the respondents have brought to notice that the Hon'ble High Court in Writ Petition No. 462/SB/2006 has passed orders on 17.4.2006 by which the impugned order dated 14.9.2005 and 24.11.2005 which are the orders passed in the O.A. 49/2005 and R.A. No. 68/2005 arising of that O.A. have been stayed till further orders of the Court. The contempt petition is therefore dropped with liberty to if so advised to file contempt petition after final disposal of the matter before the Hon'ble High Court.


(N.D. Dayal)
Member(A)


(M. Kanthaiah)
Member(J)